

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

103. IA/4067/2023 C.P. (IB)/489(MB)2022

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: VSJ Investments Private Limited  
VS  
DEEPADEVI R. MANUSAKHANI  
SECTION : Sec 95(1) of IBC 2016

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Presence: Mr. Ryan D'souza, Counsel for the Petitioner

Ms. Astha Ojha, Counsel for the Respondent

**ORDER**

**IA/4067/2023**

The report is taken on record.

The matter is posted for hearing on 20.10.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/P/